

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST**

**SINGLE MEMBER**

**COURT NO. : 8 ROOM NO. : 505**

**DATED : 08/12/2017**  
DAY : Friday

**CORAM:**

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

<b><u>SNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVES</u></b>	<b><u>REMARKS</u></b>
<b><u>REGULAR MATTERS</u></b>				
1	E/85448/2015	CETHAR LIMITED <b>-Vs-</b> CCE NAGPUR	IP/DR	
2	E/85895/2015	CCE PUNE III <b>-Vs-</b> ECOBOARD INDUSTRIES LTD.	DR/IP	
3	E/85954/2015	CCE MUMBAI - III <b>-Vs-</b> SS ENGINEERS & CONSULTANTS	DR/IP	
4	E/86675/2015	LEO CIRCUIT BOARDS PVT LTD <b>-Vs-</b> CCE BELAPUR	SRD Legal /DR	
5	E/86676/2015	SUDESH RAO <b>-Vs-</b> CCE BELAPUR	SRD Legal /DR	
6	E/86677/2015	LEO CIRCUIT BOARDS PVT LTD <b>-Vs-</b> CCE BELAPUR	SRD Legal /DR	
7	E/85843/2015	ASAHI INDIA GLASS LTD <b>-Vs-</b> CCE BELAPUR	Prashant Patankar /DR	
8	E/85644/2016	ASAHI INDIA GLASS LTD <b>-Vs-</b>	IP/DR	

		CCE BELAPUR	
9	E/85650/2016	ASAHI INDIA GLASS LTD <b>-Vs-</b> CCE BELAPUR	IP/DR
10	E/85988/2016	CCE MUMBAI - II <b>-Vs-</b> BHARAT PETROLEUM CORPORATION	DR/IP
11	E/86193/2016	POLYRUB EXTRUSIONS (INDIA) PVT LTD <b>-Vs-</b> CCE BELAPUR	IP/DR
12	E/86252/2016	CCE AURANGABAD <b>-Vs-</b> NILESH STEEL & ALLOYS PVT LTD	DR/IP
13	E/86323/2016	CCE PUNE I <b>-Vs-</b> CHEVROLET SALES INDIA PVT LTD	DR/IP
14	E/86327/2016	CCE MUMBAI - II <b>-Vs-</b> HINDUSTAN PETROLEUM CORPORATION LTD	DR/IP
15	E/86328/2016	OWENS CORNING (INDIA) LTD <b>-Vs-</b> CCE BELAPUR	IP/DR
16	E/86336/2016	JSW STEEL (SALAV) LTD <b>-Vs-</b> CCE RAIGAD	IP/DR
17	E/86341/2016	CCE AURANGABAD <b>-Vs-</b> BHADRAMARUTI CONCOST PVT LTD	DR/IP
18	E/86347/2016	CROMPTON GREAVES LTD <b>-Vs-</b> CCE MUMBAI - III	IP/DR
19	E/86349/2016	CCE MUMBAI - II <b>-Vs-</b> MANEESH PHARMACEUTICALS LTD	DR/IP
	E/CROSS/911114/2016		
20	E/86690/2016	MANDOVI CASTING P LTD <b>-Vs-</b>	IP/DR

CCE GOA			
21	E/87669/2016	NAZARETH METALS <b>-Vs-</b> CCE MUMBAI - II	IP/DR
22	E/85001/2017	JAYSYNTH DYESTUFF (INDIA) LTD <b>-Vs-</b> CCE RAIGAD	IP/DR
23	E/86365/2017	NITCO LTD <b>-Vs-</b> CCE RAIGAD	IP/DR
24	E/87014/2017	ASIAN PRE-LAM INDUSTRIES PVT LTD <b>-Vs-</b> CCE BELAPUR	IP/DR

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
SINGLE MEMBER,  
CESTAT - Mumbai**